

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 102
338/252/ND/2020**

IN THE MATTER OF:

M/s. Solitaire Farms Private Limited

...APPELLANT

Vs.

Registrar of Companies

...RESPONDENT

Section

Under Section 252

Order delivered on 23.09.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Appellant

For the Income Tax Department

:Mr.Himanshu Harbola, Adv.

**:Mr. Kunal Sharma, Sr. Standing
Counsel and Zehra Khan, Jr.
Standing Counsel.**

ORDER

Heard the submissions made by the Learned Counsel for the Appellant. Advocate Zahir Khan Jr. Standing Counsel appeared on behalf of the Income Tax Department and sought for three weeks' time for filing the reply in the matter. Serve notice on ROC within a week. Matter is adjourned to 14.10.2020.

-Sd-

**(V.K. Subburaj)
Member (T)**

-Sd-

**(P.S.N. Prasad)
Member (J)**

(Meenu)